167 Written Answers

signing of the licence agreements. The operators are likely to beign the Cellular Mobile Service in Major cities of Andhra Pradesh in 1996-97.

## Statement

Cellular Mobile Telephone Service in Andhra Pradesh-List of Licensees

& Name of the	Date of signing
N Company	the licence
- 0	
<ul> <li>M/s I T Mobiles Ltd.</li> </ul>	22 12 1995

1. M/s Tata 19.12.1995 2.

Comnunications Pvt. Ltd.

## **Incidents of Breaking the Jails**

686. SHRI NYODEK YONGGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of jail breaks in the country during the last two years, Statewise and year wise;

(b) whether these jail breaks are due to the negligence of security personnels;

(c) whether there are nexus between the criminals and politicians in the jail breaking;

(d) whether Government propose to constitute a special committee to study the causes of these breaks; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON): (a) to (e) 'Prisons' being a state subject, the Central Government does not compile statistics relating to Jail breaks in the country. In each case of escape, it is for the State Government concerned to take necessary action. The Central Government, on its part, is helping the States to beef up security arrangements in prisons by way of providing guidelines and funds under the Scheme for Construction of High Security Enclosures as well as under the Scheme of Modernisation of Prison Administration.

Investigation against Shri Chandra Swamy

## 687. SHRI CHIMANBHAI MEHTA: SHRIMATI RENUKA CHOWDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that CBI has wound up investigations against the Godman, Shri Chandra Swamy; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) No, Sir.

(b) Does not arise.

## Oil Drilling by NRIs and Multi' Nationals in Western India

688. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of PETROLEUM

AND NATURAL GAS be pleased to state:

(a) the number of NRIs and multinational companies who have applied for permission for oil drilling in Western India during the last two years;

(b) the details of the companies which have been granted permission during the said period and the broad terms and conditions thereof:

(c) the number of centres which have been selected by the NRIs and multinationals in Western India for oil drilling; and

(d) by when these companies would start commercial production and the estimated per annum production thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL (CAPT. SATISH GAS SHARMA): (a) 21 NRIs multinational Companies had either on their own or in consortium submitted their bids for exploration and development of oil & gas in Western India during 1994 and 1995.

(b) and (c) The names of Companies and the Exploration blocks/discovered fields for which contracts have been signed with them during 1994 and 1995 are given below :-